

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 861
TO BE ANSWERED ON 21.07.2016

IRRIGATION CAPACITIES GENERATED UNDER MGNREGS

861. SHRI RAM KUMAR SHARMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Rs. 56,000 crore was spent approximately during the year 2015-16 under MGNREGS across the country;
- (b) if so, the details thereof, State/ UT-wise;
- (c) whether additional irrigation capacity has been generated under this scheme; and
- (d) if so, the details of additional irrigation capacity generated, State/UTwise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a)&(b): State/UT-wise details of the expenditure incurred and liability paid during the FY 2015-16 is given in **Annexure**.

(c)&(d): Yes, Madam. Following works are being taken up under MGNREGA to increase irrigation capacity:

**I. Category: A: PUBLIC WORKS RELATING TO NATURAL RESOURCES
MANAGEMENT –**

(i) Water conservation and water harvesting structures to augment and improve groundwater like underground dykes, earthen dams, stop dams, check dams with special focus on recharging ground water including drinking water sources;

(ii) Watershed management works such as contour trenches, terracing, contour bunds, boulder checks, gabion structures and spring shed development resulting in a comprehensive treatment of a watershed;

(iii) Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies;

**II. Category B: COMMUNITY ASSETS OR INDIVIDUAL ASSETS FOR VULNERABLE
SECTIONS (ONLY FOR HOUSEHOLDS IN PARAGRAPH 5:**

(i) Improving productivity of lands of households specified in Paragraph 5 through land development and by providing suitable infrastructure for irrigation including dug wells, farm ponds and other water harvesting structures;

Annexure referred to in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 861 dated 21.07.2016

(Rs. In lakh)

No.	State	Financial year 2015-16	
		Expenditure	Liability
1	ANDHRA PRADESH	449688.01	55528.9
2	ARUNACHAL PRADESH	6558.81	8487.8
3	ASSAM	62124.14	68644.2
4	BIHAR	161917.44	55218.2
5	CHHATTISGARH	128319.57	74049.5
6	GOA	300.59	12.19
7	GUJARAT	42862.92	9112.9
8	HARYANA	14139.49	3913.7
9	HIMACHAL PRADESH	38845.67	7800.0
10	JAMMU AND KASHMIR	76853.95	40202.0
11	JHARKHAND	133251.23	8674.2
12	KARNATAKA	182227.07	36103.9
13	KERALA	148318.42	53892.2
14	MADHYA PRADESH	250002.67	63374.0
15	MAHARASHTRA	184503.76	23470.9
16	MANIPUR	23119.44	0.0
17	MEGHALAYA	27363.1	48695.3
18	MIZORAM	29858.81	0.0
19	NAGALAND	19448.55	37082.6
20	ODISHA	205205.29	45424.7
21	PUNJAB	30006.39	12178.6
22	RAJASTHAN	326885.19	57856.0
23	SIKKIM	9730.76	6750.33
24	TAMIL NADU	625499.46	62297.91
25	TELANGANA	237500.95	32223.65
26	TRIPURA	137156.76	7347.63
27	UTTAR PRADESH	297606.16	89110.68
28	UTTARAKHAND	49237.03	17023.38
29	WEST BENGAL	485155.35	333589.90
30	ANDAMAN AND NICOBAR	327.86	90.84
31	DADRA & NAGAR HAVELI	NR	NR
32	DAMAN & DIU	NR	NR
33	LAKSHADWEEP	29.83	2.36
34	PUDUCHERRY	917.82	5.83
	Total	4384962.49	1258164.26

NR=Not Reported

